

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH): (a) Yes, Sir,

(b) No, Sir. Noise pollution at pre-
sent can be controlled by the effective
implementation of the following mea-
sures:

(i) operating on the relevant pro-
visions of the Criminal procedure
Code and the Municipal laws;

(ii) Proper maintenance of vehicles
and Enforcing the relevant provisions
of the Motor Vehicles Acts to control
noise pollution caused by road traffic;

(iii) making necessary provisions
in the Factories Act, 1948 to control
noise within factories; and

(iv) maintenance of silence zones
by the local authorities around schools
and Hospitals at various places.

(c) Do not arise at present in view
of (b) above.

Plan to Rehabilitate Oustees of Ban Sagar Project

6409. SHRI MARTAND SINGH:
Will the Minister of IRRIGATION be
pleased to state:

(a) whether Government have
drawn any plans to rehabilitate the
oustees of Ban Sagar Project about
fifty thousand people in Madhya Pra-
deh;

(b) have any such plans been re-
ceived from private citizens deeply
concerned about the welfare of the
oustees; and

(c) if so, the reaction of Govern-
ment thereto?

THE MINISTER OF STATE IN
THE MINISTRY OF IRRIGATION
(SHRI Z. R. ANSARI): (a) The plan

of rehabilitation of oustees of Ban
Sagar Project, including norms of re-
habilitation, is under consideration of
Ban Sagar Control Board. The Board
has requested Chief Ministers of
Madhya Pradesh, Uttar Pradesh and
Bihar to take a joint decision about
the norms at the earliest.

(b) No, Sir.

(c) Does not arise.

Demonstration cum Production Unit of Toilet and Laundry Soap in Nagaland

6410. SHRI CHINGWANG KON-
YAK: Will the Minister of RURAL
RECONSTRUCTION be pleased to
state:

(a) whether the Khadi and Village
Industries Commission had set up de-
monstration cum production unit of
toilet and laundry soaps in Nagaland
to help create employment and utilise
the locally available raw material
and

(b) if so, the details thereof?

THE MINISTER OF STATE IN
THE MINISTRY OF AGRICULTURE
AND RURAL RECONSTRUCTION
(SHRI BALESHWAR RAM): (a) and
(b) The Khadi and Village Industries
Commission had set up one demonstra-
tion-cum-production unit of toilet and
laundry soaps in the industrial estate
at Dimapur in Nagaland. The entire
soap complex consist of one laundry
and toilet soap unit and the regional
analytical laboratory attached to it.
Twelve persons are employed on
these activities. The unit started
functioning in April, 1980. And from
April, 1980 to January, 1981, laundry
soap worth Rs. 13,432.30 and toilet
soap worth Rs. 4,921.00 were produced.
The unit was officially inaugurated
by the Minister of Excise and Indus-
try, Government of Nagaland on 4th
March, 1981.